

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
NEW DELHI.**

PRINCIPAL BENCH - COURT NO. II

Service Tax Appeal No. 51214 of 2018-SM

(Arising out of order in appeal No. 32-34(CKJ)ST/UDR/2018 dated 29.01.2018 passed by the Commissioner (Appeals) Central Excise & Central Goods, Service Tax, Udaipur).

M/s Gurjar Enterprises

Poswal Bhawan, Near Hanuman Temple
Bhagat Kikothi, Jodhpur.

Appellant

VERSUS

**Commissioner, Central Goods and Service
Tax and Central Excise**

G-105, Gali No. 05
Jodhpur Industrial Area, Jodhpur.

Respondent

APPEARANCE:

Ms. Rinki Arora, Advocate for the appellant
Shri P. Juneja, Authorised Representative for the respondent

ORDER

The appeal is allowed by way of remand. For order, see order of date in Service Tax Appeal No. 51213 of 2018-SM.

(Anil Choudhary)
Member (Judicial)